

Read :- 1) The applications received from Judicial Officers for grant of Diwali Holidays.

ORDER

PART - I

The following Judicial Officers are granted Diwali holidays for the period mentioned against their name with permission to leave the headquarter for the said period.

<u>LATUR</u>		
1)	Shri N.R. Talekar, Civil Judge, S.D., Latur.	: 31/10/2021 to 07/11/2021
2)	Shri G.R. Dhepe, Chief Judicial Magistrate, Latur.	: 31/10/2021 to 07/11/2021
3)	Shri K.M. Kayangude, Joint Civil Judge, S.D., Latur.	: 31/10/2021 to 07/11/2021
4)	Shri S.N. Bhosale, 2 nd Joint Civil Judge, S.D., Latur.	: 31/10/2021 to 04/11/2021 & 06/11/2021 & 07/11/2021
5)	Shri V.B.Gulve-Patil, 3 rd Joint Civil Judge, S.D., Latur.	: 01/11/2021 to 07/11/2021
6)	Shri A.A. Shaikh, 4 th Joint Civil Judge, S.D., Latur.	: 31/10/2021 & 05/11/2021 to 07/11/2021
7)	Shri A.S. Munde, 5 th Joint Civil Judge, S.D., Latur.	: 31/10/2021 to 05/11/2021 & 07/11/2021
8)	Shri A.S. Alewar, 6 th Joint Civil Judge, S.D., Latur.	: 31/10/2021 to 06/11/2021
9)	Smt.S.D.Awasekar, Secretary, District Legal Services Authority, Latur.	: 31/10/2021 to 07/11/2021
<u>UDGIR</u>		
1)	Shri R.B.Giri, Civil Judge, S.D., Udgir.	: 04/11/2021 to 06/11/2021
2)	Shri D.M. Zate, Joint Civil Judge, S.D., Udgir.	: 01/11/2021 to 03/11/2021
<u>NILANGA</u>		
1)	Shri K.S. Suryawanshi, Civil Judge, S.D., Nilanga.	: 31/10/2021 to 07/11/2021
<u>AHMEDPUR</u>		
1)	Shri P.A. Savadikar, Civil Judge, S.D., Ahmedpur	: 31/10/2021 to 07/11/2021

(2)

PART – II

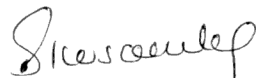
During the absence of above Judicial Officers the following charge arrangement is made.

Sr. No.	The Name of Incharge Judicial Officer	The charge is kept of the following Courts		Period of incharge ship
1	2	3		4
<u>LATUR</u>				
1)	Shri V.B.Gulve-Patil, 3 rd Joint Civil Judge, S.D., <u>Latur.</u>	1)	The Civil Judge, S.D., <u>Latur.</u>	31/10/2021
		2)	The Joint Civil Judge, S.D., <u>Latur.</u>	
		3)	The 2 nd Joint Civil Judge, S.D. <u>Latur.</u>	
		4)	The 4 th Joint Civil Judge, S.D. <u>Latur.</u>	
		5)	The 5 th Joint Civil Judge, S.D. <u>Latur.</u>	
		6)	The 6 th Joint Civil Judge, S.D. <u>Latur.</u>	
		7)	The Chief Judicial Magistrate, <u>Latur.</u>	
		8)	The Secretary, D.L.S.A., <u>Latur.</u>	
		9)	The Civil Judge, S.D., <u>Nilanga.</u>	
2)	Shri A.A. Shaikh, 4 th Joint Civil Judge, S.D., <u>Latur.</u>	1)	The Civil Judge, S.D., <u>Latur.</u>	01/11/2021 to 04/11/2021
		2)	The Joint Civil Judge, S.D., <u>Latur.</u>	
		3)	The 2 nd Joint Civil Judge, S.D. <u>Latur.</u>	
		4)	The 3 rd Joint Civil Judge, S.D. <u>Latur.</u>	
		5)	The 5 th Joint Civil Judge, S.D. <u>Latur.</u>	
		6)	The 6 th Joint Civil Judge, S.D. <u>Latur.</u>	
		7)	The Chief Judicial Magistrate, <u>Latur.</u>	
		8)	The Secretary, D.L.S.A., <u>Latur.</u>	
		9)	The Civil Judge, S.D., <u>Nilanga.</u>	
3)	Shri S.N. Bhosale, 2 nd Joint Civil Judge, S.D., <u>Latur.</u>	1)	The Civil Judge, S.D., <u>Latur.</u>	05/11/2021
		2)	The Joint Civil Judge, S.D., <u>Latur.</u>	
		3)	The 3 rd Joint Civil Judge, S.D. <u>Latur.</u>	
		4)	The 4 th Joint Civil Judge, S.D. <u>Latur.</u>	
		5)	The 5 th Joint Civil Judge, S.D. <u>Latur.</u>	
		6)	The 6 th Joint Civil Judge, S.D. <u>Latur.</u>	
		7)	The Chief Judicial Magistrate, <u>Latur.</u>	
		8)	The Secretary, D.L.S.A., <u>Latur.</u>	
		9)	The Civil Judge, S.D., <u>Nilanga.</u>	

Sr. No.	The Name of Incharge Judicial Officer	The charge is kept of the following Courts		Period of inchargeship
1	2	3		4
4)	Shri A.S. Munde, 5 th Joint Civil Judge, S.D., <u>Latur.</u>	1)	The Civil Judge, S.D., <u>Latur.</u>	06/11/2021
		2)	The Joint Civil Judge, S.D., <u>Latur.</u>	
		3)	The 2 nd Joint Civil Judge, S.D. <u>Latur.</u>	
		4)	The 3 rd Joint Civil Judge, S.D. <u>Latur.</u>	
		5)	The 4 th Joint Civil Judge, S.D. <u>Latur.</u>	
		6)	The 6 th Joint Civil Judge, S.D. <u>Latur.</u>	
		7)	The Chief Judicial Magistrate, <u>Latur.</u>	
		8)	The Secretary, D.L.S.A., <u>Latur.</u>	
		9)	The Civil Judge, S.D., <u>Nilanga.</u>	
5)	Shri A.S. Alewar, 6 th Joint Civil Judge, S.D., <u>Latur.</u>	1)	The Civil Judge, S.D., <u>Latur.</u>	07/11/2021
		2)	The Joint Civil Judge, S.D., <u>Latur.</u>	
		3)	The 2 nd Joint Civil Judge, S.D. <u>Latur.</u>	
		4)	The 3 rd Joint Civil Judge, S.D. <u>Latur.</u>	
		5)	The 4 th Joint Civil Judge, S.D. <u>Latur.</u>	
		6)	The 5 th Joint Civil Judge, S.D. <u>Latur.</u>	
		7)	The Chief Judicial Magistrate, <u>Latur.</u>	
		8)	The Secretary, D.L.S.A., <u>Latur.</u>	
		9)	The Civil Judge, S.D., <u>Nilanga.</u>	
UDGIR				
1)	Shri R.B.Giri, Civil Judge, S.D., <u>Udgir.</u>	1)	The Joint Civil Judge, S.D., <u>Udgir.</u>	31/10/2021 to 03/11/2021
		2)	The Civil Judge, S.D., <u>Ahmedpur.</u>	
2)	Shri D.M.Zate, Joint Civil Judge, S.D., <u>Udgir.</u>	1)	The Civil Judge, S.D., <u>Udgir.</u>	04/11/2021 to 07/11/2021
		2)	The Civil Judge, S.D., <u>Ahmedpur.</u>	

DISTRICT COURT, LATUR

Dated :- 23rd October, 2021.


(Surekha S. Kosamkar)
Principal District & Sessions Judge,
LATUR.

Copy forwarded for information and necessary action to :-

- 1) The Civil Judge, S.D., Latur/Udgir/Nilanga/Ahmedpur.
- 2) The Chief Judicial Magistrate, Latur.
- 3) The Joint Civil Judge, S.D., Latur/Udgir.
- 4) The 2nd/3rd/4th/5th/6th Joint Civil Judge, S.D., Latur.
- 5) The Secretary, District Legal Service Authority, Latur.
- 6) The Court Manager, District Court, Latur.
- 7) The Superintendent of Police, Latur.
- 8) The District Government Pleader, Latur.
- 9) The Registrar, District Court, Latur.
- 10) The President, District Bar Association, Latur.
- 11) The President, Taluka Bar Association, Ausa/Nilanga/Deoni/Udgir
Ahmedpur/Chakur/Renapur.
- 12) The Superintendent (Judicial)/ (C&F), District Court, Latur.
- 13) The D.S.A., District Court, Latur (directed to upload this order on official website of District Court).
- 14) Office-Order-Book.